

SPECIAL BENCH

ITEM NO.166

**NATIONAL COMPANY LAW TRIBUNAL
ALLAHABAD BENCH
PRAYAGRAJ**

CP No.102/ALD/2020

CORAM:

- 1. SHRI MANNI SANKARIAH SHANMUGA SUNDARAM,
HON'BLE MEMBER (JUDICIAL)**
- 2. SHRI ASHISH VERMA,
HON'BLE MEMBER (TECHNICAL)**

Date of Order: 18th July, 2024

Attendance-Cum-Order Sheet of the Hearing.

NAME OF THE COMPANY	M/S PEEKAY BUILDERS PVT LTD & ANR.
UNDER SECTION	271/272 OF COMPANIES ACT 2013

COUNSEL APPEARED THROUGH PHYSICAL/ VIRTUAL HEARING:

Sh. Amit Gupta, PCS

: For the Petitioner

Sh. Krishna Dev Vyas, Adv.

: For the ROC

ORDER

- 1. Ld. Authorized Representative for the petitioner seeks some more time to comply with the order dated 4th April, 2024.**
- 2. Let the needful be done and the matter is adjourned for further hearing on 5th September, 2024 before the Regular Bench.**

-Sd-

**(Ashish Verma)
Member (Technical)**

-Sd-

**(Manni Sankariah Shanmuga Sundaram)
Member (Judicial)**

18th July, 2024

*Avaneesh Kumar Singh
(Stenographer)*